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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

New Delhi, the 4th March, 1987.

NOTIFICATION
INCOME-TAX

S.O. In exercise of the powers conferred by clause (ii) of the proviso to section 193 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the "HDFC - 12.5% Bonds (1997)" issued by the Housing Development Finance Corporation Limited, Bombay, for the purposes of the said clause.

No. 7210 / F.No. 275/52/86-IT(B)

Dumra
(B. Nagarajan)
Director to the Government of India.

To

The Manager,
Government of India Press,
Mayapuri, New Delhi.

No. 7210 / F.No. 275/52/86-IT(B)

New Delhi, the 4th March, 1987.

Copy forwarded to:-

1. The Financial Adviser, Housing Development Finance Corporation Limited, Raman House, 169, Backbay Reclamation Bombay-400020.
2. Ministry of Law (Legislative Department), New Delhi with reference to their U.O. No. 152/87-SRO dated 20.2.1987.